

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00817/2019**

**Wednesday, this the 2<sup>nd</sup> day of December 2020**

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Jayaraj.V., Aged 48 years, S/o.G.N.Velu,  
Senior Intelligence Officer (on deputation),  
Director General of GST Intelligence (DGGI),  
Cochin Zonal Unit, Kathrikadavu, Ernakulam – 682 017.  
Residing at Sumalayam, SH Mount P.O., Kottayam – 686 006. ...Applicant

**(By Advocate Ms.Sreekala.T.N.)**

**v e r s u s**

1. Union of India  
represented by the Secretary to the Government of India,  
Department of Revenue, Ministry of Finance,  
New Delhi – 110 001.
2. The Central Board of Excise & Customs,  
Department of Revenue, Ministry of Finance,  
New Delhi – 110 001 represented by its Secretary.
3. The Principal Commissioner,  
Central Tax & Central Excise,  
Cochin Commissionerate,  
C.R.Building, I.S.Press Road,  
Kochi – 682 018.
4. The Additional Commissioner (P&V),  
Central Tax & Central Excise,  
Cochin Commissionerate,  
C.R.Building, Mananchira,  
Calicut – 673 001. ...Respondents

**(By Advocate Mr.N.Anilkumar, Sr.PCGC)**

This application having been heard on 2<sup>nd</sup> December 2020, the Tribunal on the same day delivered the following :

**ORDER**

**Per : Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Counsel for the applicant seeks permission to withdraw the Original Application with liberty to file a fresh O.A as many of the contentions are not in the O.A and it is defective in some respects at present. Hence she wants to file a better O.A with better contentions. She also wishes to engage senior counsel Adv.Mr.T.C.Govindaswamy in this matter.

**2. In view of the above submission, Original Application is permitted to be withdrawn with liberty to file a fresh Original Application, if advised. The O.A is dismissed as withdrawn. No costs.**

**K.V.EAPEN  
ADMINISTRATIVE MEMBER**

**P.MADHAVAN  
JUDICIAL MEMBER**

**SV**

**List of Annexures in O.A.No.180/00817/2019**

1. **Annexure A-1** – A copy of the Order C.No.II/39/1/2016 Pt.I-Conf.Cx/659/17 dated 31.05.2017 issued by the 3<sup>rd</sup> respondent.
2. **Annexure A-2** – A copy of the minutes of the DPC convened on 26.07.2002.
3. **Annexure A-3** – A copy of the F.No.A-60011/24/2003-Ad.II B, dated 18.06.2004 issued by the 1<sup>st</sup> respondent.
4. **Annexure A-4** – A copy of the minutes of the DPC held on 20.07.2004.
5. **Annexure A-5** – A copy of the minutes of the DPC dated 29.09.2004.
6. **Annexure A-6** – A copy of the minutes of the DPC dated 13.12.2016.
7. **Annexure A-7** – A copy of the representation dated 21.04.2017 submitted by the applicant to the 3<sup>rd</sup> respondent.
8. **Annexure A-8** – A copy of the representations submitted by Smt.Reeja Raghavan to the 3<sup>rd</sup> respondent dated 18.07.2001.
9. **Annexure A-9** – A copy of the representations submitted by Smt.Reeja Raghavan to the 3<sup>rd</sup> respondent dated 01.07.2002.
10. **Annexure A-10** – A copy of the representations submitted by Smt.Reeja Raghavan to the 3<sup>rd</sup> respondent dated 24.09.2002.
11. **Annexure A-11** – A copy of the representation submitted by Shri.A.P.Suresh Babu to the 3<sup>rd</sup> respondent dated 05.07.2002.
12. **Annexure A-12** – A copy of the covering letter of 4<sup>th</sup> respondent forwarding Annexure A-11 to the 3<sup>rd</sup> respondent.
13. **Annexure A-13** – A copy of the DOPT OM No.22011/18/87-Estt.(D) dated 09.04.1996.
14. **Annexure MA-1** – A copy of the Office Memorandum bearing No.F.No.8/B/184/HRD(HRM)/2015 Pt.I, dated 30.06.2017 issued by the 1<sup>st</sup> respondent.

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